

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR
COURT 13 ASSISTANT SESSIONS JUDGE
CIVIL CAUSE LIST DATED 18-08-2020

Sr. No.	Suit No.	Title	Stage of the suit
1.	Suit No. 8359/2000	Malathi Naganna Shetty and Anr V/s N. Krishnaraj Shetty and Ors	Judgment
2.	Suit No. 9591/1990	MADHU LACHMAN SWETTA KAYA GAITONDE AND 3 ORS V/s MANGLA PRAKASH PRADHAN AND 20 ORS	NM arguments

Sheristedar
Court Room No. 13